NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.77(ND) 2008 RT CP No.202/Chd/Hry/2017

In the matter of:		
Wg.Cdr. J.K.Sharma & Ors		Petitioners.
	Versus.	
Sirhind Club Ltd. & Ors.		Respondents.
Present:	Mr.Gaurav Sethi, Advocate for petitioner No.5. None for respondents.	
	The Hon'ble Member (Judicial) is or	n official tour, hence
the matter is adjourned to 30.11.2017.		
	C	Sd/- court Officer
October 30, 2017.		